

Soil Conservation in Punjab

3881. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state the total amount of money allotted to the Punjab State for soil conservation in the State for the year 1959-60?

The Minister of Food and Agriculture (Shri A. P. Jain): A sum of Rs 11.89 lakhs has been allotted for Soil Conservation Schemes during 1959-60

Committee regarding fixing Standards of Accounts in Head Post Offices and R.M.S Offices

3882. Shri Tangamani: Will the Minister of Transport and Communications be pleased to state

(a) whether Government have considered the Report of the Committee headed by Shri Madan Kishore regarding fixing standards for accounts in Head Post Offices and R.M.S Offices,

(b) if so, what recommendations have been implemented, and

(c) whether Government would state the experience gained in the implementation of the recommendations?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes

(b) and (c) Orders have not yet issued for implementing the Report which is still under detailed examination

Strike at Bhilai Marshalling Yard

3883. Shri P. C. Borooh: Will the Minister of Railways be pleased to state

(a) whether 5,000 labourers working on Bhilai Marshalling Yard went on strike on the 13th April, 1959,

(b) the nature of their demands and reasons for the strike, and

(c) whether 180 contractors of the South-Eastern Railway also went on strike?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No labourers working in Bhilai Yard or elsewhere under the control of the South Eastern Railway went on strike on 13th April, 1959 or near-about

(b) Does not arise

(c) Contractors working on the construction projects mostly stopped work on 13th and 14th April, which incidentally happened to be holidays observed by labour in connection with Baisakhi:

12 hrs.

PAPERS LAID ON THE TABLE**REPORT OF RMS COMMITTEE**

The Minister of Transport and Communications (Shri S. K. Patil): Sir, I beg to lay on the Table a copy of the Report of the RMS Committee, 1958 [Placed in Library See No LT-1400/59]

RICE-MILLING INDUSTRY (REGULATION AND LICENSING) RULES

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir I beg to lay on the Table, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958, a copy of the Rice-Milling Industry (Regulation and Licensing) Rules, 1959, published in Notification No G.S.R. 510 dated the 22nd April, 1959 [Placed in Library See No LT-1401/59]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT

Shri A. M. Thomas: Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:

(1) G.S.R. No 451 dated the 18th April, 1958, making certain